

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF COMMERCE
RAJYA SABHA
UNSTARRED QUESTION NO. 691
ANSWERED ON 24/07/2026

SPECIAL ECONOMIC ZONES IN BIHAR

691 DR. BHIM SINGH

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the number of Special Economic Zones (SEZs) established or approved so far in Bihar and if not, whether a single Special Economic Zone is fully operational in the State, the technical and administrative reasons therefor; and
- (b) the current progress of the pending Special Economic Zones proposals for Muzaffarpur, Fatuha or for Makhana and agro-extension in the Mithila region of Bihar and the special budgetary assistance being provided by Government to strengthen the export infrastructure and logistics in this landlocked State?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY

(SHRI JITIN PRASADA)

(a) As on date, two Special Economic Zones (SEZs) have been notified by this Ministry in the State of Bihar in the industrial area of Kumarbagh (West Champaran) and Nawanagar (Buxar) on the basis of proposals received from the State Government of Bihar, with Bihar Industrial Area Development Authority (BIADA) being the Developer for both the SEZs. However, none of these SEZs has yet become operational. The delay in operationalisation of these SEZs may be attributed to various reasons, including delay in entrepreneurs coming forward to set up units in these SEZs, changes in the global economic environment affecting business viability, geographical factors, manufacturing / services eco-system in the vicinity, etc.

(b) SEZs are primarily private investment driven initiatives which may be established either jointly or severally by the Central Government, State Governments or any person, under the SEZ Act, 2005 and SEZ Rules, 2006. Proposals for setting up of SEZs are considered by the Board of Approval constituted under the SEZ Act, 2005 only after they have been duly recommended by the concerned State Government. Since the enactment of the SEZ Act, 2005, the Central Government has not established any SEZ as the Developer. Further, the Central Government does not provide financial assistance for the establishment of SEZs.

At present, no proposal for setting up of any SEZ in Muzaffarpur, Fatuha or for Makhana and agro-extension in the Mithila region of Bihar has been received by the Central Government.
